

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

TY

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 176/2009

Date of Order: 22.11.2010

Mr. A.K. Kaushik, counsel for applicant.  
Mr. Subhash Kachhawah, proxy counsel for  
Mr. Vinay Jain, counsel for respondents.

Mr. A.K. Kaushik, learned counsel for the applicant submitted that he wants to withdraw this O.A. subject to his right reserving to agitate the matter afresh, if the reliefs are not accorded to him by subsequent developments. Accordingly, the Original Application is dismissed as withdrawn, reserving applicant's right to agitate the matter afresh, if he is so advised.

[ Sudhir Kumar ]  
Administrative Member

[ Dr. K.B. Suresh ]  
Judicial Member

nlk

17/11/15  
केन्द्रीय नियन्त्रित विधायिका  
काला भट्टा  
काला भट्टा  
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काला भट्टा

BC  
11/12/10  
R/C  
S. J. Heller